

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 2239
TO BE ANSWERED ON THE 31st July, 2018

Pharma Parks

2239. SHRI P.C. MOHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to set up a pharma park in Karnataka with an aim to boost the pharmaceutical sector in the country and if so the details thereof;
- (b) whether the State Government of Karnataka has made any assurance to provide land for the Pharma Park;
- (c) if so, the details regarding required land in acres and the time limit by which the land is likely to be acquired;
- (d) whether the Government would permit 100% FDI in pharma sector; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): No, Madam.

(b) & (c): In view of reply to (a) above, does not arise.

(d) & (e): FDI upto 100% in pharmaceutical sector is permissible through automatic route for Greenfield investment and upto 74% for brownfield sector. Beyond 74%, FDI in pharmaceutical sector for Brownfield investment is permissible through Government approval route.

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